

WRIT PETITION (S)

FILING NUMBER: 2888/2020

SHOBHA DEVI

: PETITIONER

Vs

M/S B.C.C.C.L AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Copy may be served to respondent no. 6.
2. Sign of Ld. Adv. may be mentioned after prayer portion.
3. Statement made in para 1 has not been fully incorporated in prayer portion.

Saket Kumar Singh
19/06/2020.